

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4187  
ANSWERED ON:18.08.2000  
IMPORT OF PRINTING PRESSES  
JAYABEN B. THAKKAR

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government are aware that the Directorate of Revenue Intelligence (DRI) has uncovered a fraud in which hundreds of printing presses were imported and resold in violation of the actual user clause of the EXIM Policy;
- (b) if so, whether any enquiry has been conducted in the matter;
- (c) if so, the outcome thereof; and
- (d) the steps being taken to avoid such a frauds in future?

**Answer**

MINISTER OF STATE (REVENUE) IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR)

(a): Yes, Sir.

(b)&(c): The Directorate of Revenue Intelligence (DRI) has conducted investigations in the matter, under the Customs Act, 1962 and show-cause-notices have been issued to the importers concerned.

(d): The field formations under the Customs Department & Directorate of Revenue Intelligence (DRI) have been alerted to be vigilant & collect more intelligence to detect such frauds and take appropriate action to ensure that such frauds do not take place in future.